

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/4672/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Chirang.

Dated Guwahati the 10th December, 2020.

Sub: **Permission for official vehicle.**

Ref:- Your letter No. DJCH.I-5/2019-2020/2557 dated 08.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to perform the journey to the Hon'ble Gauhati High Court on 11.12.2020, with your officially allotted vehicle, at your own cost.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/4673/A, dated 10.12.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)